

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos.03 of 2013, 04 of 2013 & 57 of 2013

Dated : 23rd September, 2013

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

Reliance Infrastructure Limited Appellant (s)

Versus

**Maharashtra Electricity Regulatory
Commission & Ors. Respondent (s)**

Counsel for the Appellant (s) : Ms. Anjali Chandurkar
Mr. Hasan Murtaza

Counsel for the Respondent (s) : Mr. Buddy A. Ranganadhan

ORDER

The other Bench of this Tribunal vide order dated 6th September, 2013 has directed that the above appeals are to be heard along with Appeal Nos. 138 of 2012 and 139 of 2012 which are already pending before it.

Accordingly, this batch of appeals may be placed before the Court No.1 along with Appeal Nos. 138 & 139 of 2012.

(Justice Surendra Kumar)
Judicial Member
rkt

(Rakesh Nath)
Technical Member

